

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).18960-18961/2010

M/S NIJHARA BROTHERS

Petitioner(s)

VERSUS

CANARA BANK & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 19/08/2010 These Petitions were called on for hearing today.

For Petitioner(s)

Mr Anish R Shah, Adv.
Ms. Anitha Shenoy, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Process fee to be paid before 28.8.2010.

If not paid, list before the Hon'ble Judge in
Chambers for non-prosecution.

If paid, issue notice as per earlier order.

List again on 4.10.2010.

(S.G. SHAH)
Registrar

hj